

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

**PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)**

APPLICATION NUMBER :
PETITION NUMBER : TCP/50/ (IB)/2017
NAME OF THE PETITIONER(S) : DEVARASETTI RAM MOHAN RAO
NAME OF THE RESPONDENT(S) : LAKSHMI GANESHA TEXTILES PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Ramasamy	Counsel for petitioner	d. d. d.
2.	Vaibhava R Venkatesh	Counsel for Respondent	Vali

ORDER

Counsel representing both the parties present. Counsel for Respondent submitted that he has not received the copy of documents. Counsel for petitioner is directed to supply the typed set of the documents relied upon in the petition. He has spare copy of them and the same is provided to the other side in the open court today itself. Counsel for petitioner is directed to fulfil the requirements under section 9(3)(b)(c) of I&B Code, 2016, within one week and also directed to propose the name of Interim Resolution Professional. Counsel for respondent is directed to file counter within one week, by providing a copy to the other side. The matter is posted for arguments. Put up on 17.07.2017.

S. Vijayaraghavan.
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)